

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4441
ANSWERED ON:19.05.2006
HOUSING SOCIETIES IN DELHI
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of housing societies presently functioning in Delhi registered and unregistered;
- (b) whether the flats are sold at a much higher prices than the original prices;
- (c) if so, whether the Government has probed the issue;
- (d) whether the Government proposes to bring reforms in the functioning of cooperative societies at the national level.
- (e) if so, the details thereof; and
- (f) the steps taken by the Government to provide flats to the people at the reasonable prices and to protect the interests of the common man?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): The Registrar of Co-operative Societies (RCS) has informed that 2097 housing societies have been registered in Delhi. No data of the unregistered housing societies is maintained.
- (b): Flats are allotted to eligible individuals by the Delhi Development Authority (DDA) on `no profit no loss` basis. The price of flats allotted by the Cooperative Group Housing Societies to its members is decided by General Body of the Society. The price of flats in open market is determined by various factors relating to demand and supply and is not regulated.
- (c): Does not arise.
- (d)&(e): The subject `Cooperative Societies` falls under List II - State List of Schedule VII of the Constitution of India and the State Governments are empowered to make laws in this respect.
- (f): To provide flats to the people at the reasonable prices and to protect the interests of the common man in Delhi, the Delhi Development Authority has been announcing schemes for various categories of flats since 1967-68 and has launched 41 housing schemes till date. So far DDA has made 3,63,530 allotments as on 30.4.06 under various schemes. Further, DDA has constructed as well as facilitated construction (by allotting land to individuals or cooperative societies) of a total of more than 1 million dwelling units.